

**IN THE INCOME TAX APPELLATE TRIBUNAL  
JABALPUR BENCH JABALPUR**

[THROUGH VIRTUAL HEARING]

**BEFORE SHRI SUDHANSHU SRIVASTAVA, JUDICIAL MEMBER AND  
SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER**

ITA No.39/Jab/2022  
Assessment Year: 2017-18

Geomin Industries Private Limited, 547 /1547 /2550/1551 & 552 Khinni Road, Dharampura, Tehsil Sihora, Gosalpur, Jabalpur. PAN : AADCG 8749E	Vs.	Pr. Commissioner of Income Tax, Jabalpur-1.
(Appellant)		(Respondent)

Appellant by	Shri Dhiraj Ghai, F.C.A.
Respondent by	Shri Ravi Mehrotra, Sr. DR
Date of hearing	18/08/2023
Date of pronouncement	18/08/2023

**ORDER**

**PER SUDHANSHU SRIVASTAVA, J.M.:**

This appeal is preferred by the assessee against the order dated 30.08.2022 passed by the Principal Commissioner of Income Tax, Jabalpur-1 for Assessment Year (AY) 2017-18.

2. The Id. Counsel for the assessee sought the permission of the Bench to withdraw the appeal by moving application dated 16.08.2023 stating that the appeal may be allowed to be withdrawn.
3. Learned D.R. has no objection.

4. Accordingly, we permit the assessee to withdraw the present appeal.

5. In the final result, appeal filed by the assessee is dismissed as withdrawn.

(Order pronounced in the open court on 18/08/2023)

**Sd/-**  
**( ANADEE NATH MISSHRA )**  
**Accountant Member**

**Sd/-**  
**(SUDHANSHU SRIVASTAVA)**  
**Judicial Member**

Dated: 18/08/2023

Aks

**Copy of the order forwarded to :**

1. The Appellant
2. The Respondent.
3. Concerned CIT
4. The CIT(A)
5. D.R., I.T.A.T., Jabalpur

Asstt. Registrar